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OA-185/09

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

ORDER DATED: 15/05/09

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Mr. R. C. Behera, Id. Counsel
for the Respondents, who has
been served with a copy of this
O.A. is directed to get
instruction in the matter.

Post after vacation.

Member(A)

Member(J)

ORDER DATED: 02/07/09

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Id. Counsel for the
Respondents is directed to
get instruction, which this
Tribunal had wanted.

Post the matter on 13/07/09.

Member(A)

Member(J)

ORDER DATED: 13-07-2009

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Ld. counsel for the Applicant
prays to withdraw the case. Prayer is
allowed. The O.A stands dismissed as
withdrawn.

Member(A)

Member(J)

For orders

T. Delaig

25.6.09

Bench

Adi to 13.07.09

For orders

T. Delaig

10.09.07

Bench

order dt 13.7.09

Copies issued to both
counsel.

T. Delaig

16.09.09

R
So C